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Notifications of the Ministry of Finance (Department of Revenue)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 29 of the Income Tax Act, 1961:—
 - (i) S.O. Nos. 4288 to 4300, dated the 25th December, 1982,
 - (ii) S.O. Nos. 1080 to 1095, dated the 19th February, 1983.

[Placed in Library, See No. LT-5895/83 for (i) and (ii)].

Notifications of the Ministry of Finance (Department of Revenue) with explanatory Memoranda

- (i) G.S.R. Nos. 62(E), and 63(E), dated the 11th February, 1983.
 - (ii) G.S.R. Nos. 80(E) and 81(E) dated the 14th February, 1983.
- (iii) G.S.R. No. 83(E), dated the 5.15th February, 1983.

[Placed in Library See No. LT-5896/83 for (i) to (iii)].

Central Excise (2nd Amendment) Rules, 1983

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue), Notification G.S.R. No. 48(E), dated the 1st-February, 1983, publishing the Central-Excise (2nd Amendment)

Rules, 1983, under sub-section (2) of section 38 of the Central Excises and Salt Act 1944. [Placed in Library. See No. LT-5894/83].

Report and Accounts (1981-82) of the Hindustan Organic Chemicals Limited, Rasayani Distt. Raigad (Maharashtra)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHR R. C. RATH): Sir, I beg to lay on the Table, under sub section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Twenty-first Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Rasayani, Distt-Raigad (Maharashtra) for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company.

 [Placed in Library See No. LT-5930/83 for (i) and (ii)].

Reports and Accounts (1981-82) of the various Public Sector Undertakings under Companies Act, 1956 and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): Sir, I beg to lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) Eighth Annual Report and Accounts of the Bharat Refractories Limited, Bokaro Steel City (Bihar), for the year 1981-82; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.